

SPECIAL BENCH  
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/93(KB)2018  
IA(I.B.C)/789(KB)2023, IA(I.B.C)/156(KB)2023,  
IA(I.B.C)/137(KB)2021, IA(I.B.C)/76(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	BENGAL POLYPET VS PINCON SPIRIT LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

**For Applicant in IA 156/KB/2023**

**Mr. Diptomoy Talukder, Adv.  
Mr. Abhiraj Tarafdar, Adv.**

**For Liquidator**

**Mr. Arun Kumar Gupta, CA**

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **27.06.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**